NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 28.11.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP No. 82/59/HDB/2017
NAME OF THE COMPANY	Sanghi Spinners India Ltd
NAME OF THE PETITIONER(S)	3A Capital Services Ltd
NAME OF THE RESPONDENT(S)	Sanghi Spinners India Ltd & (12) Others
UNDER SECTION	59

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
TAPASVIVAL PEORA	PCS	CStopasvideova@gmail.com	Topars

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signatur
A. Chakreverthy	Cound for R, NRG	9948914088 modisaj. Co gnailym	CF5
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ORDER

Heard Shri Tapasvilal Deora, learned PCS for the Petitioner and Shri A. Chakravarthy, learned counsel for the R.1 & R.4. At the request of both the parties, matter is posted to 18.12.2017

MERMBER (Judicial)